

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

118. M.A. 3355/2019
I.A. 2755/2023
I.A. 1167/2024
I.A. 1911/2024
In
C.P.(IB)-506(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.04.2024**

NAME OF THE PARTIES: Dinesh Sharma
V/s.
Peerless Fabrikernce Ltd

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **28.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)